

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016
CA No.

CORAM:

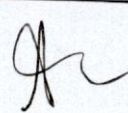
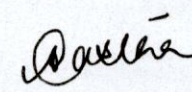
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Mr. Champak Mehta & Ors.
V/s.
M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237
of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-------------|---|
| 1. | Adv. Archan Shah i/b Rajani Associates for R.1 | |  |
| 2. | adv. Archana Vidani i/b Dave & Gurish & Co. | |  |

Order

CP No.12/241(1),242(4), 213,58,402,403 & 237/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 13.12.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)